3

SHRI DASARATHA DEB: The hon. Minister says that the tribals of Tripura are scattered in various districts, and there is no compact tribal area in Tripura. But this is not a fact. The tribals are living in compact area. May I know whether Government are anxious to as certain the facts by forming certain committees to go into the question and to study things locally?

SHRI K. C. PANT: No committee is needed to study the facts. If I mention the percentage of the tribal population in the various districts, the hon. Member can draw his own conclusion as to whether the population is scattered or not. The percentage are 26.39, 22.61, 30.52, 29.18, 64.85, 40.28, 41.74, 24.53, 11.13 and 25.11. In each of the subdivisions, there is a percentage of population which is as I have indicated, and that is why it is scattered.

SHRI DASARATHA DEB: They may be in a minority in a sub-division, but the sub-divisions are in a certain belt and the tribals are living there...

SHRI K. C. PANT: Why does he not have the patience to listen to me? I have already told Shri Biren Dutta that I will call for the map and look at the location of the tribal population.

उत्तराखण्ड को परिवहन-राजसहायता (ट्रांसपोर्ट सबसिडी)

*223 श्री नरेन्द्र सिंह बिष्ट: क्या श्रीद्योगिक विकास मंत्री यह बताने की कृपा करेंगे कि:

- (क) पहाड़ी क्षेत्रों के लिए परिवहन राजसहायता (ट्रांसपोर्ट सबसिडी) किस भाषार पर दी जाती है;
- (ख) क्या सरकार का विचार उत्तरा-खंड भर्मात् उत्तर प्रदेश के पहाड़ी क्षेत्रों को उपभोक्ता वस्तुभ्रों के परिवहन के लिए राज-सहायता देने का है; भौर
- (ग) यदि हां, तो इसके लिए सरकार क्रा विचार राजसहायता कच तक देने का है ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI ZIAUR RAHMAN ANSARI): (a) Government have formulated a transport subsidy scheme to promote industries in selected remote areas and not specifically in the hill areas. There is, therefore, no separate transport subsidy for 'hill areas' as such.

(b) and (d). A proposal from the Government of Uttar Pradesh is under consideration in the Planning Commission.

श्री नरेन्द्र सिंह बिट्ट : क्या सरकार को विदित है कि इन पर्वतीय जिलों में कन्ज्यूमर गुड्स जैसे कपड़ा, जूते, साबुन, गुड़, नमक, तेल, डालडा, लोहा, सीमेंट, ग्राटा, चावल श्रीर दालें इत्यादि दिल्ली से ड्योड़ी श्रीर दुगुनी कीमतों पर बिकती हैं जब कि ऋय शक्ति यहां के लोगों की बिलो पावटीं लाइन है ?

श्री जियाउ र्रहमान मंसारी : श्रध्यक्ष महोदय, सरकार को इसका इल्म नहीं है . . . (व्यवचान)

भी नरेन्द्र सिंह बिष्ट : क्या सरकार को यही मालूम नहीं है कि पर्वतीय क्षेत्र में ग्रादमी की पीठ पर श्रीर घोड़े, खच्चर व भेड़ों की पीठ पर माल ढोया जाता है ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM): May I say that this is a transport subsidy scheme for industrial development? This does not relate to transport of consumer goods as such. For that, there should be a separate scheme altogether, but this Ministry is not involved in it.

श्री नरेन्द्र सिंह बिण्ट: क्या सरकार पर्वतीय क्षेत्र से प्रापे वाले फलों तथा खनिज पदार्थों के लिए ट्रांसपोर्ट सबसिडी देने का विचार करेगी ताकि कुमायू और गढ़वाल के ये पदार्थ काश्मीर और हिमाचल प्रदेश की तरह उचित लाभ पर दिल्ली या बम्बई ग्रादि

Ś

स्थानों में बिक सकें जैसा कि वांचू कमेटी भौर चीफ मिनिस्टर उत्तर प्रदेश की सिफारिशें भी हैं?

SUBRAMANIAM: As I SHRI C. have already stated, this relates to industrial schemes in the remote areas for the transport of raw materials required for these industries located in the remote areas and also the transport of manufactured goods of these industries to the consuming areas outside. This transport subsidy is confined to that, for the purpose of promoting industries in these remote areas. The other articles to which the hon. member referred may be of importance, but that is not covered by this scheme.

श्री शारखन्डे राय: क्या मंत्री जी को इस बात की सूघना है कि पर्वतीय क्षेत्रों में विशेषकर उत्तराखंड में उद्योगों को सुदूर क्षेत्रों में खोलने के लिए जो रोड्स की सुविधा होनी चाहिए वह वहां नहीं है इसलिए जो चीजें वहां बनती हैं वह भी महंगी पड़ती हैं ख़ौर जो वहां जाती हैं दिल्ली या ग्रन्य जगहों से वह भी महंगी विकती हैं तो क्या सरकार उस क्षेत्र में रोड्स के विकास के लिए कोई विशेष योजना बनाने का विचार कर रही है? यदि हां, तो कब तक ?

SHRI C. SUBRAMANIAM: This is a separate question. I may be addressed to the Ministry of Transport and Communications.

SHRI HARI KISHORE SINGH: This is an important question, and I do not know why the Government has decided to extend this subsidy only to Assam and Jammu and Kashmir and not to the other hilly areas of the country. May I know whether there is any proposal under the consideration of the Government to give this transport subsidy to the other hilly areas of the country such as in Bihar?

SHRI C. SUBRAMANIAM: As I said, this is not a scheme related to the hilly areas at all. This is a scheme related to what we call the remote

areas. A committee was appointed for this purpose, and it considered the various factors involved and recommended that the north-eastern Assam region and the northern Jammu and Kashmir region alone would be entitled to this subsidy. There is a representation from the Uttar Pradesh Government which is under the consideration of the Planning Commission, and I have already mentioned about it.

SHRI PARIPOORNANAND PAINULI: Sir, in view of the fact that the district of Tehri-Garhwal and the adjoining polyandrous Jaunsar-Babar area have the least per capita income in the country and there are no industries worth the name in these areas, may I know from the hon. Minister whether top priority would be given to these areas in giving the incentives?

SHRI C. SUBRAMANIAM: Yes, Sir. They come under the development of backward regions where we are giving incentives by way of ·concessional finance and in certain areas subsidy for investment also. These areas would be covered by this scheme.

SHRI KRISHNA CHANDRA HALDER: I would like to know from the hon. Minister, with regard to the subsidy for industries in Assam, whether Darjeeling Meghalaya, Arunachal Pradesh and Manipur will get this subsidy or not in respect of the industries.

SHRI C. SUBRAMANIAM: Yes; that area is covered by the transport subsidy scheme.

Setting up an Atomic Power Station in Andhra Pradesh during Fifth Plan

*225. SHRI Y. ESWARA REDDY: Will the Minister of ATOMIC ENERGY be pleased to state:

(a) whether there is any proposal to set up an atomic power plant in Andhra Pradesh during the Fifth Plan: